

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-3258/ND/2019

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd

...Applicant

Vs

M/s Lotus Woodtech Pvt Ltd

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 28.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mani Bhushan

For the Respondent

: Adv. Vaibhav Kulkarni, Adv. Kavita Jha

ORDER

Rejoinder filed by the petitioner is on record.

Ld. Counsel for respondent submitted that yesterday he has e-filed an application for consolidation of the matters and submitted that he has been filing the hard copy of the same before the Registry. Ld. Counsel for petitioner submitted that he has received the copy of the same. List the case on

16.03.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)